

SHRI Y. B. CHAVAN: About the Asian Foundation, I think the information was given here that they have been asked to wind up their activities in India, because they had received some money from the CIA sources.

SHRI INDRAJIT GUPTA: I want to know the general practice followed by our Government in respect of these western agencies of different types which are functioning in this country. Are there such types of agencies, and, if so, should not their activities in this country, their sources of revenue and so on, be reported in the normal course to our Government? Are there any such agencies and, if so, what are they?

SHRI Y. B. CHAVAN: It is very difficult to say that there are only western agencies.

SHRI INDRAJIT GUPTA: I mean any foreign agency.

SHRI Y. B. CHAVAN: As far as their financial stake etc., is concerned, the Finance Ministry normally looks after these things.

SHRI INDRAJIT GUPTA: "Looks after" means what? What I want to know is, is there any regular report given to our Government?

SHRI Y. B. CHAVAN: For that matter, I think you will have to ask a specific question. As far as the security aspect is concerned, for which I am responsible here, I certainly have got necessary information about it.

SHRI E. K. NAYANAR: May I know whether it is a fact that CARE, the Ford Foundation, Rockefeller, the Asia Foundation and such other agencies have got their offices in India, and whether they are pouring in their money for special purposes, for espionage work in India, and may I also know whether these agencies are giving facilities to the Ministers, those who tour in foreign countries?

SHRI Y. B. CHAVAN: No, Sir, because, normally, the ministers go

on official duties and they represent our Government here; possibly some Members of Parliament may be taking advantage of it.

SHRI P. VENKATASUBBAIAH: May I know whether the Government are in possession of any facts that in the name of missionaries doing some philanthropic work, there has been any direct link between some of these western agencies and the missionaries that are operating on the eastern border, and if that is so, what is the information available with the Government and what do the Government propose to do in that matter?

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SHRI Y. B. CHAVAN: If it is a question of missionaries, I shall require notice.

Crossing over by Nagas and Mizos

*245. SHRI B. K. DASCHOW-DHURY:

SHRI SITARAM KESRI:
SHRI LILADHAR KOTOKI:
SHRI BENI SHANKER
SHARMA:
SHRI SHI GOPAL SABOO:
SHRI R. BARUA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received reports about the Nagas and Mizos crossing to and from Pakistan and China and receiving arms and military training from these countries;

(b) the number of such Nagas and Mizos who have crossed over and re-entered during the last six months;

(c) the steps taken by Government to prevent their transit and to curb their anti-national activities; and

(d) whether any protest have been made to these countries?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b). The Government are aware of the assistance given to Naga and Mizo gangs by Pakistan. It is also known that some Naga gangs had

gone to China and some of them have returned. The Government do not have any precise information either about the number who may have returned or the quantum of arms, if any; they have brought back. There are no reports of Mizo hostiles having gone to China.

(c) Security Forces are maintaining constant vigilance along the borders. They have also intensified patrolling in these areas.

(d) Protest Notes have been sent to the Pakistan Government.

SHRI B. K. DASCHOWDHURY: In view of the case with which the underground Nagas can go to China and Pakistan and also return from these countries, may I know whether the Government had negotiated with the Government of Pakistan about the sealing of the border through which they are going to China? Have they made any contact with the Government of Burma to seal the border between India and Burma so that these underground Naga rebels might not go to China?

SHRI Y. B. CHAVAN: It is a border between Burma and India. So, it is equally our responsibility to seal our own border. Therefore, it is not a question of only their sealing their border. It is difficult for me to answer this question at this stage.

श्री बेणी शंकर शर्मा : क्या मंत्री महोदय जानते हैं कि विद्रोही नागाओं तथा मिजो लोगों की इन हरकतों के पीछे जो प्रेरणा स्रोत हैं वे उन इलाकों में काम करने वाले विदेशी ईसाई मिशनरी हैं जो उन्हें विद्रोह के लिए बराबर प्रोत्साहन देने के साथ साथ आर्थिक और अन्य प्रकार की सहायता देते रहते हैं ? यदि हां, तो क्या मंत्री महोदय ने कभी इस बात पर गौर किया है कि इन मिशनरीज की ये हरकतें देश की स्वतन्त्रता और उस की अखंडता के रास्ते में बाधक सिद्ध हो रही हैं यदि हां तो उन्होंने ऐसे मिशनरीज को भारत से निष्कासित करने के लिए अब तक कौन से कदम उठाये हैं और यदि नहीं उठाये तो क्यों नहीं उठाये हैं ?

SHRI Y. B. CHAVAN: Did you ask about Christian missionaries? If so, we have got information. Whenever they are involved in activities which affect the security of our country, action is taken against them. This is the general approach about it. But we will have to examine every case on its own merits. That is all I can say about it.

SHRI R. BARUA: May I know whether some of these Mizos are indulging in anti-national activities and if so whether the Government are in a position to keep them under detention?

SHRI Y. B. CHAVAN: Certainly. If we come across them, they would not only be detained; possibly we can take still more severe action against them.

SHRI HEM BARUA: Are the Government aware that of late China has taken an active interest in the rebel activities in Nagaland and the portraits of Mao Tse-Tung are liberally distributed in certain areas in Nagaland and if so, what steps have the Government taken to see that the Chinese do not take any interest as they do now in the Naga rebel activities and that his portraits are not distributed so liberally in Nagaland?

SHRI Y. B. CHAVAN: Portraits of Mao are distributed not only in Mizo district but possibly in some other places of India also.

SHRI HEM BARUA: But that cannot be an excuse that because portraits of Mao are distributed in certain parts of India, therefore, they should be distributed in Nagaland also.

SHRI Y. B. CHAVAN: I have not said that, but I am giving you additional information. Certainly, it hurts our national sentiment that some organised people in our country should try to distribute portraits of Mao. But certainly I cannot take any legal action about it. Public opinion will have to assert itself in this matter.

SHRI SWELL: It would appear that the Naga and Mizo hostiles have not only established contacts with Pakistan and China, but I have before me the latest bulletin of Lachit Sena which says:

"We are establishing relationships between Naga and Mizo freedom fighters. So, tell your countrymen not to infiltrate into Assam and disturb our life. Otherwise, you shall have to face serious consequences. Remember the 26th January—that was simply a warning and nothing else.

We took nobody's life on that date."

I would like to know whether the Home Ministry has enquired into this whether the Lachit Sena of Assam have really established contacts with the Mizo and Naga hostiles and whether there are plans for any concerted action in that part of our country?

SHRI Y. B. CHAVAN: I have no definite information about Lachit Sena having established any contacts with China or Naga hostiles. That is a matter that will have to be carefully examined.

SHRI HEM BARUA: Have you got that bulletin?

SHRI Y. B. CHAVAN: Yes; I have got it. We have certainly to take this as a warning and be more watchful about these activities. There I agree with the hon. member.

श्री श्री० प्र० त्यागी: क्या सरकार ने यह जानकारी प्राप्त करने की चेष्टा की है कि मिजो और नागा विद्रोहियों का आपस में कोई को-ऑर्डिनेशन या सहयोग है, यदि हाँ, तो वह जानकारी क्या है ?

SHRI Y. B. CHAVAN: I have certain information about some contact between Mizos and Nagas. We have got information also about some contact between Nagas and China. I hope the hon. member will not expect me to give details of it here.

श्री लखन लाल कपूर : ब्रिग 18 फरवरी को अखबारों में यह समाचार था कि एक हजार नागा सुरिद्धा वार-फेयर की ट्रेनिंग लेने के लिए चीन गए हैं। मंत्री महोदय ने कहा है कि हमारी सिक्युरिटी फोर्स सक्रिय और सजग हैं। इस के साथ ही उन्होंने ने यह भी कहा है कि कुछ नागा चीन गए हैं और वहाँ पर ट्रेनिंग ले कर वापस आए हैं। मैं यह जानना चाहता हूँ कि अगर सीमा पर हमारी सिक्युरिटी फोर्स का प्रबंध है, तो नागा लोग इतने बड़े पैमाने पर ट्रेनिंग प्राप्त करने के लिए चीन कैसे जा सकते हैं ?

SHRI Y. B. CHAVAN: I cannot say about the number, because it is difficult to get confirmation about the number. But some smaller groups have established contacts with the Chinese territory. It is our information that they have secured some small arms etc. from them.

SHRIMATI JYOTSNA CHANDA: May I know whether this Lachit Sena is the creation of the Assam Government, as the Mizo National Front was the creation of the Assam Government to curb the activities of the Mizo union? Is it a fact?

SHRI Y. B. CHAVAN: According to my information, it is not a fact.

श्री यशवन्त सिंह कुशवाह : क्या नागों के कोई ऐसे गुप्त अड्डे हैं, जिन के बारे में सरकार को पता नहीं है ? अगर सरकार को इन के बारे में जानकारी नहीं है, तो क्या उन का पता लगाने की कोशिश की जा रही है और अगर सरकार को इन का पता है, तो सरकार के सामने क्या कठिनाइयाँ हैं, जिन के कारण उन अड्डों को समाप्त नहीं किया जा रहा है ?

SHRI Y. B. CHAVAN: I really do not understand the question as the hon. Member has put it. I cannot say that the Nagas, the hostile Nagas particularly, when they act in an illegal manner keep us informed about what they are doing. Certainly

it will be our effort and continuous endeavour to find out the methods and the places where they are working. That is what we are trying to do.

श्री तुलसी दास जाधव : क्या सेंट्रल गवर्नमेंट ने नागा और मिजो लोगों के लिए कोई ऐसा कंस्ट्रिक्टिव प्रोग्राम बनाया है, कोई ऐसी खास योजना बनाई है, जैसा कि काश्मीर के सम्बन्ध में किया गया है, जिस से उन लोगों के मन में यह भाव पैदा हो कि वे इस देश के रहने वाले हैं और उन में देश के लिए प्रेम पैदा हो, यदि हां, तो वह योजना क्या है ?

SHRI Y. B. CHAVAN: The best thing for that is that the Naga Government itself is functioning there constitutionally and democratically. They are undertaking the development programmes for that area. That is the only constructive way of doing it.

श्री तुलसी दास जाधव : क्या सेंट्रल गवर्नमेंट की तरफ से कोई खास कदम उठाया गया है ?

SHRI Y. B. CHAVAN: They were conceded a separate State. That was the most important constructive step that the Government took in this particular matter. What more is expected of us?

अगर माननीय सदस्य इस बारे में कोई खास सुझाव देना चाहें, तो हम सोच सकते हैं ।

Shri K. M. Koushik: The Home Minister just now told us that he is helpless to take any legal action with regard to acts of distribution of Mao's photographs in our country. May I know whether it is not an anti-social and anti-national activity and it is not comprehended in the recent Act that we have passed? If it is not, will the Government take steps to bring in a legislation to see that such actions amounting to anti-national activities are curbed?

SHRI Y. B. CHAVAN: I am rather doubtful whether a legislation could be brought about it, but I certainly would not refuse to look into this matter again.

SHRI BEDABRATA BARUA: When the cease-fire was affected, I know for a truth that the Nagas were short of weapons? It is also established that they have contact with the Chinese and they are collecting arms. They are also asking for an extension of the cease-fire at the same time. May I know if in that context Government has examined the whole question of cease-fire and also examined the whole question of cease-fire and also examined whether it has really started to turn to our disadvantage?

SHRI Y. B. CHAVAN: I must say that with this continuous and constant effort by the Naga hostiles to establish contact with Chinese and getting arms from them etc., as the information is getting confirmed from time to time, a new angle is there to look at this whole matter again.

श्री रघुबीर सिंह शास्त्री : क्या मंत्री महोदय बतावेंगे कि सरकार ने अंडरग्राउंड नागाओं के साथ युद्ध-विराम समझौते की शर्तों को जो तीन महोदयों के लिए बढ़ाई है, क्या उस के लिए नागा नेशनल कॉन्फिडेंसल ने रिक्वेस्ट की थी और क्या उस ने इस समझौते की सम्पुष्टि की है ?

SHRI Y. B. CHAVAN: Cease-fire is normally extended only when both the parties agree. We are always willing to extend the cease-fire.

SHRI HEM BARUA: Do not use the word cease-fire; it is only 'suspension of operations'.

SHRI Y. B. CHAVAN: It is a good suggestion and I accept it. I made the mistake because I repeated the word cease-fire used by the hon. Member.

श्री कंवर लाल गुप्त : नागा होस्टाइल का केवल चीन और पाकिस्तान से ही सम्बन्ध

नहीं है, बल्कि हमारी सरकार से भी उन का गहरा सम्बन्ध है। मंत्री महोदय ने अभी कहा है कि जो नागा चीन जाते हैं, उनको इस लिए पकड़ा नहीं जा सकता है, क्योंकि वे एक-एक, दो-दो कर के जाते हैं। वे लोग एक खास ग्रुप की हैसियत से और उन्होंने ने जो "गवर्नमेंट" बना रखी है, उस के तहत फंक्शन करते हैं। जो लोग नागा होस्टाइल्ज को हथियार प्राप्त करने के लिये या ट्रेनिंग के लिए चीन और पाकिस्तान भेजते हैं, जो लंग नागाओं को आर्गनाइज करते हैं, वे तो सरकार से मिलने और बात चीन करने के लिये यहां आते हैं। क्या सरकार उन लोगों को नेशनलिस्ट बनाने का कोई स्कूल खोल रही है? जिस को एडमिनिस्ट्रेशन या "गवर्नमेंट" के तहत नागा लोक चीन या पाकिस्तान जाते हैं, सरकार उस के खिलाफ कार्यवाही क्यों नहीं करती है :

मेरा दूसरा सवाल यह है कि

MR. SPEAKER: This is my difficulty. Whenever I permit him to ask a question he goes on putting supplementaries after supplementaries.

श्री कंवर लाल गुप्त : नागालैंड सरकार से क्या आप को इस प्रकार की कोई सूचना मिली है, उन्होंने ने कहा है कि जब तक आप की एफेक्टिव पालिसी नहीं होगी हम कोई ठीक प्रकार से यहां व्यवस्था नहीं कर सकते हैं ?

SHRI Y. B. CHAVAN: As far as the latter part of the question is concerned, the Nagaland Government has not expressed any view about this matter. As the hon. House is aware, this is a very complex matter which has to be handled at both the legal and political level. Even though we are treating them as hostile Nagas, with the approval of this House the talks will continue and the House will be kept informed time to time. Our effort is to win them over. But, at the same time, if they are doing something else, we have to take note of that and then take a decision at the appropriate time.

श्रीमती जयाबेन शाह : मैं यह जानना चाहती हूँ कि नागाज और मिजोज का जो यह सवाल है यह बहुत बड़ा सवाल है और सब पोलिटिकल पार्टीज इस में दिलचस्पी भी लेती हैं, तो उन की जो असली समस्या है, जो स्पेशल प्रब्लम उन की है, जिस के लिए उन्हें लगता है कि ऐसा कुछ होना चाहिए उस के बारे में सेंट्रल गवर्नमेंट खास ध्यान दे कर कुछ करना चाहती है या कुछ किया है क्या ? इस बारे में आप का प्लान क्या है ?

श्री यशवंत राव चव्हाण : और क्या प्लान हो सकता है ? उन के दिलों में यह अगर हो कि वह हिन्दुस्तान को छोड़ कर बाहर जायें तो वह तो सवाल सोचने लायक है नहीं :

श्रीमती जयाबेन शाह : नहीं, मेरा मतलब यह नहीं है। इस के अलावा और जो वहां की उन की प्रब्लम है जिस की वजह से उन को असन्तोष रहता है, उस को दूर कर के उन को सेटिस्फाई करने के लिये कोई खास स्टेप लेना चाहते हैं क्या ? यदि हां, तो वह क्या हैं ?

MR. SPEAKER: It is a general question. It need not be answered.

श्री राम चरण : मैं आप के द्वारा मिनिस्टर साहब से पूछना चाहता हूँ कि आप इस के इतिहास में जायें कि यह नागा समस्या या मिजो हिल समस्या कैसे बनी तो पहले जो सामाजिक स्थिति थी यहां पर उस से यह हिन्दुस्तान से पृथक् हुए, उस के बाद धार्मिक संस्थाएं पैदा हुई तो फिर यह अलग रहे . . .

MR. SPEAKER: Very good information the hon. Member is giving to the hon. Minister.

श्री राम चरण : फिर विदेशी लोग पश्चिमी देशों के यहां बसा दिए गए। इस के बाद पोलिटिकल एक चीज बनी और पालिटिशियंस ने जो साल्यूशन निकाला है . . . (श्री चवान) . . . आप ने जो साल्यूशन निकाला है कि हथियार के जरिए से क्रम कर

के उस को हल करेंगे, उस में आप नाकामयाब रहे, तो क्या मेरा यह सजेशन मानने के लिए आप तैयार हैं कि हिन्दुस्तान में जो सामाजिक संस्थाएँ हैं या धार्मिक संस्थाएँ हैं . . .

MR. SPEAKER: He has given so much of information. Now, will he kindly sit down? He has given information and lecture to the Minister.

श्री प्रेम चन्द्र वर्मा : मैं मंत्री महोदय से पूछना चाहता हूँ कि क्या यह दुस्त है कि मिजो हिल और नागा हिल में कितने इस वक्त फौजी है और कब वहाँ के कमांडर ने यह कहा है कि अगर हमें इजाजत दी जाय और हमें हथियार दिये जायें तो हम इस समस्या को तीन महीने के अन्दर हल कर सकते हैं और एक भी नागा या मिजो चीन नहीं जा सकता, तो क्या सरकार उस पर कार्य करने के लिये तैयार है ? अगर नहीं तो क्यों ?

MR. SPEAKER: They do not take the permission of the government to go to China.

SHRI Y. B. CHAVAN: The hon. Member is completely misinformed about these matters.

SHRI D. N. PATODIA: The two vital conditions for cessation of operations were, firstly, that the Naga hostiles will not increase their fighting force and, secondly, that they will not allow and they will not send any of their people to foreign lands, Pakistan or China, for training. Now both these conditions have been violated. Since the basic and vital conditions of the cease-fire agreement have been violated, the cease-fire has become only a one-way traffic. In view of this situation, will the Government ensure that in future no such one-way cease-fire agreement will be initiated?

SHRI Y. B. CHAVAN: I have said that these new developments have created a new situation and a new angle will have to be applied.

Communal Disturbances at Meerut (U.P.)

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*247. SHRI YASHPAL SINGH:
SHRI MOHAN SWARUP:
SHRI PREM CHAND VERMA:
SHRI ATAL BIHARI VAJ-
PAYEE:
SHRI BENI SHANKER
SHARMA:
SHRI T. D. RAMABADRAN:
SHRI MAYAVAN:
SHRI SHIV KUMAR SHAS-
TRI:
SHRI MANIBHAI J. PATEL:
SHRI LATAFAT ALI KHAN:
SHRI BALRAJ MADHOK:
SHRI T. P. SHAH:
SHRI SARJOO PANDEY:
SHRI AMRIT NAHATA:
SHRI MAHARAJ SINGH
BHARATI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Sheikh Abdullah addressed a meeting of the Jamait-Ul-Ulema Hind at Meerut in January, 1968;

(b) whether it is also a fact that following his visit violent disturbances took place in Meerut;

(c) the number of persons killed and injured as a result of the disturbances; and

(d) whether any investigation has been made into the causes and course of the riots and if so, the result thereof?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN: (a) Yes, Sir.

(b) Incidents of communal violence took place from January 28, 1968 up to February 1, 1968.

(c) 16 persons were killed and 85 injured. Fifty policemen were also injured.

(d) The State Government are making inquiries into the matter.

MR. SPEAKER: Will you kindly answer question No. 257 also?